

to the information with me, 16 persons were injured and were taken to hospital for treatment

With regard to the return of normalcy and peace, I hope my hon friend would support me in seeing that normalcy and peace would return soon. I wish he had said so categorically. It would have helped to clear some doubts. Some students are still not returning to their classes. I would appeal to the students, through this House and through you Sir to return to their classes because they would be needlessly wasting a year. Particularly when talks are going on and the matter is being discussed there is little point in their wasting a year.

About the theft in Mr Chella Subbarah Reddy's car that is my information also. There has been a theft and enquiries are going on into it. As I said earlier I am holding no brief for anybody. If anybody has committed a crime or has done anything wrong, he must be punished for it and he will be punished. That is why we have instituted a judicial enquiry. There is no question of instituting an overall enquiry. Regarding the CRP men in *mufiti* if he lets me know about any specific incident I can look into it. There cannot be a general charge.

About the compensation, I hope he does not object to our giving the NGOs a little more because Government has some responsibility towards its own employees.

SHRI C T DHANDAPANI I am saying Rs 2000 is not enough. The amount should be enhanced for the NGOs families as well as others.

SHRI K C PANT About his statement that the Government is not considerate with regard to loss of human lives, I would like to protest against that statement. I have already expressed my sympathies for those who have suffered, most sincerely. I would like to remind him

that even in Tamilnadu there have been occasions when the police have had to fire and human beings have been killed. There has been criticism of that, but such occasions do arise. While the Government must have behaved with the restraint that is expected of the police in such situations he will appreciate that there are occasions when the police have to resort to firing (*Interruptions*).

12 50 hrs.

#### PAPERS LAID ON THE TABLE

ACCOUNTS AND AUDIT REPORT OF COMMISSIONER FOR THE PORT OF CALCUTTA FOR 1970-71

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) I beg to lay on the Table a copy of the Annual Accounts (Hindi and English versions) of the Commissioners for the Port of Calcutta for the year 1970-71 and the Audit Report thereon.

[Placed in Library See No LT-4589/73]

#### STATEMENTS OF CBI

THE MINISTER OF COMMERCE (PROF D P CHATTOPADHYAYA) I beg to lay on the Table a copy each of the following statements (Hindi and English versions) —

- (1) Statement showing addresses of firms raided by the Central Bureau of Investigation on 17th February, 1973
- (2) Statement showing details of preliminary enquiries so far registered by the Central Bureau of Investigation
- (3) Statement showing cases registered by the Central Bureau of Investigation as a result of their investigation in connection with rags scandal

[Placed in Library See No LT-4590/73]